

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER-2024

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	SECTION	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-2476/2022	10.11.2022	JAGDISH SINGH VS. M/S DIAMOND POLYMERS LTD.	SH. R.P. SINGH AND SOHAN LAL	9363859614 & 8447365819	02.09.2024	662	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-2984/2019	18.12.2019	M/S. BEHARLI DEALERS PVT. LTD. VS. PRAVEEN KUMAR KHATRI	SH. P.C. ARYA AND SH. RAVI VERMA	9218079135 & 9654126974	03.09.2024	1721	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-967/2022	29.03.2022	PRATEEK SINGHAL VS. KAMAL KISHORE	SH. R.S. SHARMA AND SH. UDAY SETHI	9718316491 & 9871938137	06.09.2024	892	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	COUNTER CLAIM-20/2023	31.03.2023	KAMAL KISHORE VS. PRATEEK SINGHAL	SH. UDAY SETHI & SH. RAVI VERMA	9871938137 & 9718316491	06.09.2024	525	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-105/2022	10.01.2022	GOVIND RAM GUPTA VS. TARUNA GOEL	SH. SHAILENDER KUMAR AND MS. MEENAKSHI	9717737382 & 9810526391	18.09.2024	140	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-4410/2021	29.10.2021	SURINDER SINGH ARORA VS. SUMAN DUA	SH. SAIDEEP KAUSHIK & SH. MANORANJAN JHA	9811251476 & 9910976413	23.09.2024	1060	YES	CONTESTED				SUIT FOR RECOVERY
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 34 OF ARBITRATION ACT, 1996	OMP COMM-33/2021	30.03.2021	FOREMOST INTERNATIONAL LTD. VS. S.J.R. EMBROIDERY LTD.	MS. SHAGUN BHARTI & SH. RASHWANI KUMAR	7384827931 & 9560164938	24.09.2024	1274	YES	CONTESTED				PETITION U/S 34 OF ARBITRATION ACT, 1996
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-726/2023	18.09.2019	LEVIS STRAUSS & CO. VS. KULWANT SINGH	MS. PRIYA NAGPAL AND SH. SANDEEP SINGH	9910859616 & 9968316497	25.09.2024	1834	NO	CONTESTED				SUIT FOR RECOVERY
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	1626/2019	29-08-2019	RAJKAMAL PRAKASHAN PVT LTD AND ORS VS ODISHA STATE BUREAU OF TEXT BOOK PREPARATION AND	ARVIND JAIN	9810201120	03-09-2024	1829	NIL	CONTESTED	NIL	NIL		RECOVERY
			306	CS (COMM)/	1021/2023	13-07-2023	SANDEEP JAIN VS. MUNICIPAL CORPORATION OF DELHI	S.K. JHA	9818701001	07-09-2024	418	NIL	CONTESTED	NIL	NIL		RECOVERY
			306	OMP (COMM./)	105/2023	18-07-2018	THE GURUKUL SANSKAR SCHOOL VS EDUCOMP SOLUTIONS LIMITED AND ORS.	NAMIT SAXENA	9527189238	18-09-2024	2050	NIL	CONTESTED	NIL	NIL	34	
			306	OMP (COMM./)	106/2023	21-07-2018	BAL MANDIR SR.SEC SCHOOL VS EDUCOMP SOLUTIONS LIMITED	SHOBHIT JAIN	9818668068	18-09-2024	2247	NIL	CONTESTED	NIL	NIL	34	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1158/2023	11.08.2023	PUNJAB NATIONAL BANK V/S M/S BARKAT BAZAR PVT. LTD.	SAURAV BHASIN	9899331166	07.09.2024	393	YES	DECREE				SUIT FOR RECOVERY
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1003/2023	11.07.2023	SH RAJESH KUMAR GUPTA V/S M.C.D.	MOHIT SINGHAL	9911692228	19.09.2024	436	YES	DECREE				SUIT FOR RECOVERY

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			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1004/2023	11.07.2023	RAJESH KUMAR GUPTA V/S M.C.D.	MOHIT SINGHAL	9911692228	10.09.2024	427	YES	DECREE			
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 848/2023	25.05.2023	UMESH TYGAI V/S M.C.D.	DEPANSHU KHATRI	8860939496	23.09.2024	487	YES	DECREE			
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 2459/2022	07.11.2022	CANARA BANK V/S M/SCENTED SEASON	SAMIT GUPTA	9810224624	26.09.2024	690	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/315/2019	13-03-2019	M/S BLACK DIAMOND PULSES PVT. LTD. VS M/SHAURYA IMPEX	SH. ANKIT GUPTA	9953030485	02-09-2024	2000 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/1121/2023	03-08-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	SH. MOHIT SINGHAL	9911692228	02-09-2024	396 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/362/2019	03-08-2023	SHREE KUMAR MUNDHRA VS SPELLS ORGANICS LIMITED AND ANR.	SH. SHREYANS SINGHVI	9811463632	04-09-2024	1988 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/561/2023	31-03-2023	M/S KIRAN ROADWAYS PVT LTD VS M/TRANZTAR COMMERCIAL VEHICLE APPLICATION LTD AND	SH. VARUN GUPTA	9810476767	07-09-2024	526 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK DELHI	RECOVERY	CS (COMM)/974/2023	03-07-2023	SANDEEP JAIN VS MUNICIPAL CORPORATION OF DELHI	SH. S.K. JHA	9818701001	11-09-2024	436 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	CIVIL	CS (COMM)/189/2022	17-01-2022	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS MEANDERING VACATION PVT LTD	SH. AMIT TYAGI	9910082777	02-09-2024	960 DAYS	YES	DECREED	NIL	NIL	
			305	CIVIL	CS (COMM)/923/2023	06-06-2023	SHARDA SHARMA VS AMIT SHARMA	SH. BALRAJ	9971774353	03-09-2024	455 DAYS	YES	DISMISSED	NIL	NIL	
			305	ARBITRATION	OMP (COMM)/119/2023	01-07-2023	ROHIT MAAN VS RAM TRANSPORT FINANCE COLTD	SH. TUSHAR SHARMA	9999592027	06-09-2024	433 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			305	ARBITRATION	OMP (COMM)/43/2024	01-07-2024	PRABHAKAR LANDGE VS SBI CARDS AND PAYMENTS SERVICE LTD	SH. NITESH KUMAR	9643183591	11-09-2024	72 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			305	CIVIL	CS (COMM)/1450/2023	31-10-2023	RAJWANS VADEHRA VS MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUAMR SINGH	9811161525	12-09-2024	317 DAYS	YES	DECREED	NIL	NIL	
			305	CIVIL	CS (COMM)/2484/2019	15-10-2019	FRIENDS E VEHICLES PRIVATE LIMITED VS SAKSHAM TRADING COMPANY	MS. NEHA KAPOOR	996804762	17-09-2024	1799 DAYS	YES	DECREED	NIL	NIL	
			305	CIVIL	COUNTER CLAIM/27/2023	22-05-2023	M/S SAKSHAM TRADING COMPANY VS FRIENDS E VEHICLE PVT LTD	SH. MANISH GUPTA	9810927909	17-09-2024	484 DAYS	NO	DISMISSED	NIL	NIL	

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			305	ARBITRATION	OMP (COMM)/107/2022	02-08-2022	DATTATRAYA PANDIT VS MAHINDRA MAHINDRA SERVICES LTD	SH. PARIVESH AND SINGH	9891662235	18-09-2024	778 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			305	MISC. APPLICATION	MISC DJ/397/2024	04-06-2024	SHAHEED ABBAS DURGESH KOHLI	VS SH. R.K. SINGH	9717030721	19-09-2024	108 DAYS	NO	DISMISSED	NIL	NIL	
			305	CIVIL	CS (COMM)/1039/2023	18-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	SH. MOHIT SINGHAL	9911692228	21-09-2024	431 DAYS	YES	DECREED	NIL	NIL	
			305	ARBITRATION	OMP (COMM)/53/2023	13-04-2023	DEEPAK DUA AND ANR VS M/S PNB HOUSING FINANCE LTD	SH. ARVIND SHARMA	986875934	24-09-2024	530 DAYS	NO	PETITION ALLOWED	NIL	NIL	
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (COMM)	96/2019	24.09.2019	ANIL KUMAR VS. M/S. SHRE RAM TRANSPORT FINANCE CO. LTD.	SH. BHUPINDER TYAGI	9810695226	02.09.2024	1805 DAYS	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION ACT
			410	CS (COMM)	2798/2019	26.11.2019	M/S. C.B.S. PUBLISHERS & DISTRIBUTORS PVT. LTD. VS. M/S. KASHMIR BOOK TRUST & ORS.	SH. YOGENDER GAUTAM	9810668042	05.09.2024	1745 DAYS	NO	CONTESTED	NA	NA	RECOVERY OF MONEY
			410	ARB.A. (COMM)	35/2019	23.11.2019	M/S. R.S. TRADING VS M/S. TATA CAPITAL FINANCIAL & ANR.	SH. M.K. GAUTAM	9811872302	17.09.2024	1760 DAYS	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION ACT
			410	OMP (I) (COMM)	307/2022	18.05.2022	YASHBIR SINGH & ANR VS. TOWER VISION INDIA PVT. LTD.	SH. DEVENDER AMOR	9990497000	18.09.2024	854 DAYS	NO	CONTESTED	NA	NA	PETITION U/S 9 OF ARBITRATION AND CONCILIATION ACT
			410	CS (COMM)	2447/2022	05.11.2022	SANDEEP JAIN VS. MCD	SH. S.K. JHA	9818701001	28.09.2024	693 DAYS	NO	CONTESTED	NA	NA	RECOVERY OF MONEY
			410	CS (COMM)	5402/2021	20.12.2021	MOHD. MUSHFEEK VS. VINAY KUMAR JAIN	SH. PARIKSHIT MAHIPAL	NA	10.09.2024	995 DAYS	NA	CONTESTED	NA	NA	RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	CS (COMM) 5060/2021	01.12.2021	MOHAN LAL GOEL VS. INVICTA MEDIA	SH. SURAJ VISHWAKARMA	NA	06.09.2024	1010	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 177/2021	16.01.2021	RAJ KUMAR SHARMA VS. M/S CHOLAMANDALAM GENERAL INSURANCE	SH. R.K. JAIN	9811427893	20.09.2024	1343	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 1124/2023	04.08.2023	RAJESH KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	MOHIT SINGHAL	9911692228	28-09-2024	422	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 1436/2023	30.10.2023	SANDEEP GARG VS. MANOJ JAIN	VS SUSHIL KUMAR RAI	9868422289	30.09.2024	336	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	CS (COMM) 1154/2023	11.08.2023	M/S SUPRABHATA ELECTRIC CO. PVT. LTD. VS M/S LEXLA ENERGY INDIA PVT. LTD.	AMIT GOEL	9810122373	30.09.2024	416	NA	CONTESTED	NA	NA	RECOVERY

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			302	COUNTER CLAIM	COUNTER CLAIM 11/2024	22.02.2024	M/S LEXLA ENERGY INDIA PVT. LTD. VS M/S SUPRABHAT ELECTRICALS CO. PVT. LTD.	RAKESH KUMAR SHUKLA	9899454835	30.09.2024	336	NA	CONTESTED	NA	NA	RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	308EXTENSION BLOCK THC	RECOVERY	CS-1122/23	03.08.2023	RAJESH KUMAR GUPTA VS MCD		NA	02.09.2024	396	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (COMM)/4/24	08.01.2024	CHAMAN KUMAR VS SHRIRAM TRANSPORT		NA	03.09.2024	239	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-89/24	12.01.2024	RACHNA SAGAR VS PYARE LAL INDRESH CHANDRA		NA	07.09.2024	239	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-1433/23	30.10.2023	KRISHNA KUMAR GUPTA VS MCD		NA	10.09.2024	316	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-79/24	11.01.2024	BHARAT ARORA VS MCD		NA	12.09.2024	245	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM 1479/22	04.06.2022	VAMSOR ENTERPRISES VS RS MAHESHWARI		NA	13.09.2024	832	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS COMM-2198/21	09.07.2021	SAURABH SUMAN VS RAFTAAR PRODUCTION		NA	21.09.2021	1170	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./2449/2022	05-11-2022	B S KARIWAL VS SHRI SANJAY KATTIYAR	ABHIMANYU DEVRAJ	9990380244	07-09-2024	672		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./2450/2022	05-11-2022	B S KARIWAL VS SHRI SANJAY KATTIYAR	ABHIMANYU DEVRAJ	9990380244	07-09-2024	672			CONTESTED		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/1207/2022	06/05/22	M/S SHAGUN ENTERPIRESES PVT. LTD. VS M/S SHRIRAM PACKAGING INDUSTRIES	ASHOK SINGH	KR8287291544	02/09/24	#MACRO?	YES	UNCONTESTED	02/09/24	0	
			307	CIVIL	CS (COMM)/778/2023	10/05/23	ASHA RAM AND SONS PVT. LTD. VS PULKIT AGARWAL	SACHIN JAIN	KR873586359	02/09/24	#MACRO?	YES	CONTESTED	02/09/24	0	
			307	CIVIL	CS (COMM)/937/2024	30/08/24	LOREAL INDIA PRIVATE LIMITED VS ASHOK KUMAR AND ORS.	DEEPANSHU KHATRI	8860939456	02/09/24	#MACRO?	YES	UNCONTESTED	02/09/24	0	
			307	CIVIL	CS (COMM)/201/2024	03/02/24	AJAY KUMAR VS LUXUR CABLES PVT LTD	RAGHAV NARAYAN	8860662882	03/09/24	#MACRO?	YES	EX-PARTE DECREE	03/09/24	0	
			307	CIVIL	CS (COMM)/1625/2019	29/08/19	JAGDISH AND SONS PVT LTD VS AMIT JAIN PROP. M/S SAREE BAZAR	NEELAM KUMARI MALIK	9268244583	04/09/24	#MACRO?	YES	UNCONTESTED	04/09/24	0	

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			307	CIVIL	CS (COMM)/2677/2022	14/12/22	M/S VARUN PIPE AND INDUSTRIES VS M/S NAYANK SANITATION PVT LTD AND ORS	KAPIL DUA	9811590282	04/09/24	#MACRO?	YES	CONTESTED	04/09/24	0	
			307	CIVIL	OMP (COMM.)/602/2024	08/07/24	HDFC BANK LTD VS ABHAY KUMAR JAIN	SANISH BHOLA	9811452022	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	OMP (COMM.)/604/2024	08/07/24	HDFC BANK LTD VS RAHUL KUNWARPAL SINGH	SANISH BHOLA	9811452022	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	OMP (COMM.)/605/2024	08/07/24	HDFC BANK LTD VS DHANANJAY PRATAP SINGH	SANISH BHOLA	9811452022	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	OMP (COMM.)/629/2024	15/07/24	IDFC FIRST BANK LTD VS ASIF MOHAMMAD 6647	MAYANK MAHAJAN	9873347330	05/09/24	#MACRO?	NO	UNCONTESTED	05/09/24	0	
			307	CIVIL	CS (COMM)/757/2023	06/05/23	CANARA BANK VS MRN. ASHISH KUMAR AND ANR	N. UPADHYAY	8860976561	06/09/24	#MACRO?	YES	CONTESTED	06/09/24	0	
			307	CIVIL	OMP (COMM.)/448/2024	03/05/24	TATA CAPITAL LTD VS SULTAN CHOUHDARY	SANISH BHOLA	9811452022	06/09/24	#MACRO?	NO	UNCONTESTED	06/09/24	0	
			307	CIVIL	CS (COMM)/1488/2023	07/11/23	RAM KISHORE TYAGI VS BANK OF BARODA	GAURAV DUBEY	9971007746	07/09/24	#MACRO?	YES	CONTESTED	07/09/24	0	
			307	CIVIL	EXECUTION (COMM.)/335/2024	14/08/24	M/S NOVA POLYCHEM VS M/S O-CHEM SEALERS PVT LTD	MOHAN SHARMA	981137173	07/09/24	#MACRO?	YES	UNCONTESTED	07/09/24	0	
			307	CIVIL	EXECUTION (COMM.)/336/2024	14/08/24	AMITABH AGARWAL VS M/S GARWARE PAINTS LTD	MOHAN SHARMA	981137173	07/09/24	#MACRO?	YES	UNCONTESTED	07/09/24	0	
			307	CIVIL	OMP (COMM.)/507/2024	28/05/24	HDFC BANK LTD VS SAVITA DEVI	SANISH BHOLA	9811452022	10/09/24	#MACRO?	NO	WITHDRAWAL	10/09/24	0	
			307	CIVIL	OMP (COMM.)/505/2024	28/05/24	HDFC BANK LTD VS RUPESH SHARMA	SANISH BHOLA	9811452022	10/09/24	#MACRO?	NO	WITHDRAWAL	10/09/24	0	
			307	CIVIL	OMP (COMM.)/504/2024	28/05/24	TATA CAPITAL LTD VS BABU SINGH	SANISH BHOLA	9811452022	10/09/24	#MACRO?	NO	WITHDRAWAL	10/09/24	0	
			307	CIVIL	CS (COMM)/2181/2022	15/09/22	UNION BANK OF INDIA VS VIVEK KUMAR TIWARI PROP OF M/S. SHRI HARI ENTERPRISES	K.S. RANOT	9890410729	11/09/24	#MACRO?	YES	CONTESTED	11/09/24	0	
			307	CIVIL	CS (COMM)/1492/2023	08/11/23	SMT. SHILPA KHANNA VS MOHAMMAD IMRAN	S.B. PANDEY	9313780408	11/09/24	#MACRO?	YES	CONTESTED	11/09/24	0	

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			307	CIVIL	CS (COMM)/550/2023	29/03/23	BEAUTY ART PRINTS PVT LTD VS MATRA CHHAYA EXPORTS	SARTHAK AHUJA	9873300964	12/09/24	#MACRO?	YES	SETTLED	12/09/24	0	
			307	CIVIL	OMP (COMM.)/638/2024	(1)19/07/24	IDFC FIRST BANK LTD VS ILYAS MUKHTYAR 8324	MAYANK MAHAJAN	9873347330	12/09/24	#MACRO?	NO	UNCONTESTED	12/09/24	0	
			307	CIVIL	OMP (COMM.)/639/2024	(1)19/07/24	IDFC FIRST BANK LTD VS RAHUL KUMAR 5048	MAYANK MAHAJAN	9873347330	12/09/24	#MACRO?	NO	UNCONTESTED	12/09/24	0	
			307	CIVIL	CS (COMM)/110/2024	18/01/24	RADHEY KRISHAN KUMAR VS ARVIND KUMAR	SUDHIR KUMAR	9540867068	13/09/24	#MACRO?	YES	UNCONTESTED	13/09/24	0	
			307	CIVIL	CS (COMM)/819/2023	18/05/23	CANARA BANK VS M/S SATNAM ELECTRICALS THROUGH ITS PROP. VSH. HARVINDER SINGH	PRANAY SHARMA	9873101002	18/09/24	#MACRO?	YES	UNCONTESTED	18/09/24	0	
			307	CIVIL	CS (COMM)/401/2023	04/03/23	SHIV SHAKTI INDUSTRIES VS S.B. TRADING COMPANY	RAKESH KUMAR	9891194404	23/09/24	#MACRO?	YES	UNCONTESTED	23/09/24	0	
			307	CIVIL	CS (COMM)/645/2023	17/04/23	ICICI BANK LTD VS NITIN KUMAR AGGARWAL	VIKAS CHOPRA	9212036118	25/09/24	#MACRO?	YES	CONTESTED	25/09/24	0	
			307	CIVIL	OMP (COMM.)/726/2024	(1)24/07/23	IDFC FIRST BANK LTD VS BALESH DEVI	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/727/2024	(1)24/07/23	IDFC FIRST BANK LTD VS VISHAWAS TRILOKI	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/728/2024	(1)24/07/23	IDFC FIRST BANK LTD VS SURESH	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/729/2024	(1)24/07/23	IDFC FIRST BANK LTD VS UJJVAL SHARMA	MAYANK MAHAJAN	9873347330	25/09/24	#MACRO?	YES	WITHDRAW	25/09/24	0	
			307	CIVIL	OMP (COMM.)/758/2024	(1)26/07/23	IDFC FIRST BANK LTD VS ANUJ KUMAR	MAYANK MAHAJAN	9873347330	26/09/24	#MACRO?	YES	WITHDRAW	26/09/24	0	
			307	CIVIL	OMP (COMM.)/756/2024	(1)26/07/23	IDFC FIRST BANK LTD VS KARAN	MAYANK MAHAJAN	9873347330	26/09/24	#MACRO?	YES	WITHDRAW	26/09/24	0	
			307	CIVIL	OMP (COMM.)/757/2024	(1)26/07/23	IDFC FIRST BANK LTD VS BHIM SINGH	MAYANK MAHAJAN	9873347330	26/09/24	#MACRO?	YES	WITHDRAW	26/09/24	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM)	OMP (COMM.)/96/2021	09/12/21	SUNIL BIST AND ANR VS L AND T HOUSING FINANCE LTD.	GYANESH BHARDWAJ	9717871791	07.09.2024	1003	-	CONTESTED	-	-	ARBITRATION & CONCILIATION ACT, 1996-34.

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			COURT ROOM 310	CS (COMM)	CS (COMM)/559/2024	03/05/24	SHYAM LAL MUNICIPAL CORPORATION OF DELHI VS SATYENDRA KR. SINGH		981161525	09.09.2024	129	-	CONTESTED	-	-	SUITS FOR RECOVERY AND DAMAGES-2
			COURT ROOM 310	CS (COMM)	CS (COMM)/621/2020	14/02/20	M K AUTO CLUTCH AND ANR VS SWAPNIL JAIN AND ORS	CO SANCHAY MEHROTRA	8826009919	13.09.2024	1673	-	CONTESTED	-	-	TRADE MARK ACT 1999--134,135,27
			COURT ROOM 310	OMP (I) (COMM)	CS (COMM)/701/2022	25/02/22	MOHD AZAM VS JAUL HASSAN	SATISH KUMAR/UMESH MISHRA	9811053833	28.09.2024	946	-	CONTESTED	-	-	TRADE MARK ACT 1999--134
			COURT ROOM 310	OMP (I) (COMM)	CS (COMM)/2361/2022	18/10/22	M/S BIMAL PAPERS PVT LTD THROUGH AUTHORITY AUTHORIZE REPRESENTATIVE SH MOHIT JAIN VS M/S	ABHINAV TYAGI	9711996530	30.09.2024	713	-	CONTESTED	-	-	CIVIL CASES--SECTION,1 6-20
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS(COMM)	706/2024	07.06.2024	NAWAL KISHORE SONI V/S GANESH PRASAD			03.09.2024 (23.09.2024 & 27.09.2024 PE AND 01.10.2024 & 04.10.2024						
			401	CS(COMM)	174/2023	28.01.2023	M/S ENGINEERING CO V/S B.E.CONTRACTS P. LTD ORS	PRIME		09.09.2024 & 04.10.2024 & 15.10.2024, PE AND 11.11.2024 & 19.11.2024						
			401	CS(COMM)	1614/2023	20.12.2023	SHRI GOVIND TRADING COMP. V/S NKS FOODS VENTURES P LTD			06.09.2024 & 05.10.2024 & 14.10.2024 FOR PE AND 10.10.2024 &						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL	CS (COMM)/1287/2023	06-10-2023	KRISHAN KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	981161525	05-09-2024	335 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/1391/2023	21-10-2023	KRISHAN KUMAR GUPTA VS MUNICIPAL CORPORATION DELHI	SH. S.K. SINGH	981161525	05-09-2024	320 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/402/2022	03-02-2022	VOICEVALE LIMITED VS R K ENTERPRISES AND ANOTHER	SH. AVNISH PANDEY	9312877346	09-09-2024	949 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/62/2024	10-01-2024	STATE BANK OF INDIA VS PUSHPA	SH. J.P. GUPTA	9810099243	25-09-2024	259 DAYS	YES	DECREED	NIL	NIL	
			402	ARBITRATION U/S 34	OMP(COMM)163/2023 (U/S 34)	09-10-2023	ANIL KR. RANWA VS MAHINDRA MAHINDRA FINANCIAL SERVICES LTD.	SH. PUNEET & CHAHAR	9717070005	30-09-2024	358 DAYS	NO	PETITION ALLOWED	NIL	NIL	
			402	CIVIL	CS (COMM)/677/2023	21-04-2023	RACHIT GARG VS SURESH CHANDRA SHARMA	MS. SAYANTANI BASAK	8240300654	30-09-2024	529 DAYS	YES	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COMMERCIAL	CIV DJ/1133/2018	01-10-2018	M/S SUDARSHAN TETLECOM VS M/TARUNI TRADING CO	VARUN DEV MISHRA(P),	9646056226	04-09-2024	2165	YES	DECREE	NIL	NIL	
				COMMERCIAL	CS (COMM)/415/2022	30-05-2022	UNION BANK OF INDIA VS VAISHNAVI SHG AND ORS	AALOK KUMAR(P),	9911000126	07-09-2024	831	YES	DECREE	NIL	NIL	

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				COMMERCIAL	CS (COMM)/343/2020	23-11-2020	ORIENTAL INSURANCE CO LTD AND ANR VS M/S YADAV TEMPO TRANSPORT SERVICE	MOHIT SARORA(P),	7330033833	17-09-2024	1394	YES	DISMISSED	NIL	NIL		
				COMMERCIAL	CS (COMM)/584/2022	21-07-2022	CANARA BANK (FEDERATED SYNDICATE BANK) VS PARMINDER RAI	REKHA SRUSTAGI MS(P),	9810168405	21-09-2024	793	YES	CONTESTED	NIL	NIL		
				COMMERCIAL	CS (COMM)/231/2020	22-09-2020	JS CHAWLA AND SONS (HUF) AND OTHERS VS AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED	LOKESH BHOLA(P),	9999410660	30-09-2024	1469	YES	DECREE	NIL	NIL		
				COMMERCIAL	COUNTER CLAIM/1/2022	18-01-2022	AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED VS JS CHAWLA AND SONS HUF AND ORS	SANKHLA AND ASSOCIATES(P)	9810901009	30-09-2024	986	YES	DISMISSED	NIL	NIL		
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS COMM 179/2021	10-03-2021	INCUBIS CONSULTANTS INDIA P LTD	SABHINAV SHARMA	9810302091	04.09.2024	1274	NO	CONTESTED	NIL	NIL		
				CS COMM	CS COMM 412/2023	24.05.2023	SUBHASH ARORA M/S REAL LINE OMEGA APPLIANCES VS JITENDER SHARMA	VISHAL CHHABRA	9873330292	25.09.2024	490	NO	CONTESTED	NIL	NIL		
				CS COMM		06-04-2023	YASH APPLICANCES M/S OTTAMATE INTERNATIONAL P LTD	VATI RANJAN	7011255389	01.07.2023	439	NO	CONTESTED	NIL	NIL		
				CS COMM	CS COMM358/2022	18.05.2022	DENTSPLY INDIA P LTD	VISHAWENDRA VERMA	9871704611	17.09.2024	584	NO	CONTESTED	NIL	NIL		
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/989/2022	44916		SHIR SAHIL OBEROOI VS RAJEEV GROVER	NOT MENTIONED	45537	12-09-1901	DONE	DECREE	SAME DATE	NIL			
				CS (COMM)/1000/2022	44919		MUKUL KUMAR TULI VS RAJEEV GROVER	NOT MENTIONED	45537	09-09-1901	DONE	DECREE	SAME DATE	NIL			
				CS (COMM)/189/2023	44982		SHREERAM VANIJYA GLOBAL EXIM PVT LTD VS KRF LIMITED	NOT MENTIONED	45539	10-07-1901	DONE	DECREE	SAME DATE	NIL			
				CS (COMM)/966/2022	44903		NIKUNJ WOODS PRIVATE LIMITED VS AAKRUTI	NOT MENTIONED	45556	14-10-1901	DONE	DECREE	SAME DATE	NIL			
				MISC DJ/474/2024	45504		REAL COATING VS RAVINDRA SHARAN	NOT MENTIONED	45560	24-02-1900	NO	DISMISSED		NIL			
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	OMP (COMM.)/36/2022	05/09/22	MAHENDER KUMAR VS HDFC BANK LTD	VS GANDHI	9818766184	03/09/24	729	NA	ALLOWED	NIL	NIL		
				CS (COMM)	COUNTER CLAIM/71/2022	27/10/22	M/S VL MARKETING THROUGH SINGLA PROPRITOR M/S JIVA RETAILS INDIA PVT. LTD.	MUKESH KUMAR SHARMA	9873062233	04/09/24	678	NA	DISMISSED				

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				CS (COMM)	CS (COMM)/139/2022	18/02/22	JIVAA RETAILS INDIA PVT. LTD. VS M/S V MARKETINGS	ANKIT LKHURANA	9968068994	04/09/24	929	NA	DISMISSED			
				CS (COMM)	CS (COMM)/893/2023	07/12/23	SUPER SIGN INDUSTRIES VS SUNRISE AGENCIES	PAWAN KUMAR	7048980086	04/09/24	272	NA	DECREE			
				CS (COMM)	CS (COMM)/614/2022	27/07/22	MOHD. QADEER PROP. OF M/S MEHTAB EXPORT HOUSE VS M/S CNR EXPORTS	SHASHI MOHAN	9818106044	13/09/24	779	NA	DECREE			
				MISC DJ	CS (COMM)/160/2019	13/05/19	RAJINDER SINGH SARLA MALIK	VS YASH MITTAL	9582551234	19/09/24	1956	NA	PARTLY ALLOWED			
				COUNTER CLAIM	CS (COMM)/756/2023	10/10/23	DEEPAK GOLCHA WELTIME PVT LTD	VS SURENDER FOOTWEARYADAV	9213247754	20/09/24	346	NA	DECREE			
				CS (COMM)	CS (COMM)/983/2022	19/12/22	SHREE KRISHNA POLYMERS P. LTD VS MANN INDUSTRIES P. LTD	MUKESH SUKHIIJA	9810296468	21/09/24	642	NA	DISMISSED			
				CS (COMM)	CS (COMM)/589/2021	25/11/21	M/S AKZO NOBEL INDIA LIMITED VS M/S AGGARWAL HARDWARE SANITARY WARE AND PAINTS AND ANR	PRIYANKA SINGH	8010074443	25/09/24	1035	NA	DECREE			
				CS (COMM)	CS (COMM)/136/2023	02/02/23	MRS SATWANT KAUR PROP M/S KARAM SINGH GARANDSONS VS JSM HKS LLP	MANJUSHA JHA	9999599632	27/09/24	603	NA	DECREE			
				CS (COMM)	CS (COMM)/616/2019	21/12/19	M/S SHIVAM CORPORATION INDIA VS M/S KALYANI INDIA P. LTD.	PANKAJ GARG	9560846436	30/09/24	1745	NA	DISMISSED			
				CS (COMM)	CS (COMM)/891/2023	07/12/23	STATE BANK OF INDIA VS AJIT SINGH THROUGH ITS LRS	ASHOK KUMAR	9811896060	30/09/24	298	NA	DECREE			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	516/2019	22-10-2019	HEALTH CARE AT HOME INDIA PVT LTD VS BALACHANDHOK PRITAM MEDIVAC AND ANR	PETAL CHANDHOK	9654025754	07-09-2024			CONTESTED			
				CS (COMM)	274/2021	17-04-2021	M/S ART OF WOOD PRESENTATIES VS SAKIR SAIPI	DUSHYANT KUMAR	9999603064	20-09-2024			CONTESTED			
				CS (COMM)	12/2021	06-01-2021	SH BHARAT BHUSHAN GERA VS YASHODA ORGANIC FOOD PVT LTD AND ORS			18-09-2024			CONTESTED			
				CS (COMM)	287/2021	24-06-2021	M/S MADURA COATS P. LTD. VS M/S KNITCRAFT APPARELS INTERNATIONAL P. LTD.	SANDEEP VISHNU	9810394594	27-09-2024			CONTESTED			
				CS (COMM)	73/2021	25-01-2021	DAVINDER SARIN VS AIRPORTS AUTHORITY OF INDIA LTD.	HARISH MALIK	7838855710	30-09-2024			CONTESTED			

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/909/2022		45539	UNION BANK OF INDIA VS SUNNY PAHWA			45537			CONTESTED					
				CS (COMM)/176/2019		45540	M/S MED FRESHE PVT LTD VS HLL INFRATECH SERVICES LTD			45539				CONTESTED				
				CS (COMM)/555/2019		45539	PUNJAB STAINLESS STEEL LTD. VS ICICI BANK LTD. AND ORS.			45546					CONTESTED			
				CS (COMM)/492/2021		45540	SH SIDDHARTHA DUGGAL VS SH CHANDER SHEKHAR			45554					CONTESTED			
				CS (COMM)/54/2023		45540	ANURAG SHOKEEN VS NEELKANTH HOSPITALITY			45559					CONTESTED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	96/2021	09.03.2021	CANARA BANK VS. DILIP KUMAR	SANJEEV CHOPRA	971142200	11.09.2024	1282	YES	DECREED	NIL	NIL	RECOVERY		
				OMP(COMM)	9/2021	18.01.2022	M/S R B ENTERPRISES VS. UNION OF INDIA	GAURAV AGGARWAL	9999576566	05.09.2024	961		NO	ALLOWED	NIL	NIL	U/S 34	
				OMP(COMM)	10/2021	18.01.2022	M/S R B ENTERPRISES VS. UNION OF INDIA	GAURAV AGGARWAL	9999576566	05.09.2024	961		NO	ALLOWED	NIL	NIL	U/S 34	
				OMP(COMM)	11/2021	18.01.2022	M/S R B ENTERPRISES VS. UNION OF INDIA	GAURAV AGGARWAL	9999576566	05.09.2024	961		NO	ALLOWED	NIL	NIL	U/S 34	
				OMP(COMM)	29/2022	23.02.2022	UNION OF INDIA VS. M/GLOBAL ENTERPRISES	SASHOK KUMAR JOSHI	9868212035	10.09.2022	930		NO	DISMISSED	NIL	NIL	U/S 34	
				OMP(COMM)	172/2019	24.09.2019	M/S WAPCOS LTD. VS. M/S C AND C ENERGY PVT LTD.	SH. AKASH TYAGI	7895306339	24.09.2019	1821		NO	DISMISSED	NIL	NIL	U/S 34	
				OMP(COMM)	173/2019	24.09.2019	M/S WAPCOS LTD. VS. M/S C AND C ENERGY PVT LTD.	SH. AKASH TYAGI	7895306339	24.09.2019	1828		NO	DISMISSED	NIL	NIL	U/S 34	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	25		CS (COMM.)	166 / 2023	16.03.2023	VERTX LIFTS (INDIA) PVT. LTD. VS. RAKESH KUMAR GARG	SH. HIMANSHU DEWAN	8851394488	10.09.2024	545	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY		
				CS (COMM.)	781 / 2022	14.09.2022	PETROPOL INDIA LTD. VS. TDI INFRACORPS INDIA LTD.	SH. SURYA SINGH	9990008499	21.09.2024	739		NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
				ARB. A. (COMM.)	01 / 2024	08.01.2024	UNION OF INDIA VS. M/S CONSTRUCTIONS LTD.	SH. SAURAV TEWATIA SINGH YADAV	9811163723	25.09.2024	262		NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT	

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				OMP (COMM.)	151 / 2024	20.07.2024	VJAY KUMAR VS. TATA CAPITAL HOUSING FINANCE LTD.	SH. HEMANT SINGH	9899954567	26.09.2024	69	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	411 / 2021	04.10.2021	PARAS POLYMERS PVT LTD. VS. CARAFORS FOAM PVT. LTD.	SH. RAM SHANKAR	9811214465	28.09.2024	1091	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY	CS/414/2019	15/05/19	M/S FRIENDS PAPER VS GATEWAY ILLUSTRATIONS AND ANR	STUTI GUPTA	9810358516	03/09/24	1938	YES	DECREED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				SUIT FOR RECOVERY	CS (COMM.)/320/2023	26/05/23	BNP PARIBAS S.A VS VARAHA INFRA LIMITED	PAWAN SINGH MANA	9599460467	09/09/24	472	YES	DECREED	NIL	NIL	SUIT FOR TRADEMARKS U/S 134 & 135
				COUNTER CLAIM	COUNTER CLAIM/42/2023	07/11/23	M/S PRIMATEL FIBCOM LTD VS M/S HIRATEK INTERNATIONAL	ANUJ KUMAR	9811274696	20/09/24	318	YES	PLAINT REJECTED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				SUIT FOR RECOVERY	CS (COMM.)/527/2021	23/11/21	SHRI ANDREAS SINGH WADHWA VS NATIONAL TEXTILE CORPORATION LTD	C SINGHAL	9810061558	23/09/24	1035	YES	DECREED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/102/2022	02/07/22	TIMSY DHAWAN VS KOTAK MAHINDRA PRIME LTD.	SANJEEV KUMAR NARANG	9810064624	24/09/24	815	NO	PETITION ALLOWED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/125/2023	19/09/23	SATYAPAL SINGH AND ANR. VS ELECTRONICA FINANCE LTD. AND ANR.	PANKAJ KUMAR	9868568906	27/09/24	374	NO	PETITION DISMISSED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/212/2019	03/12/19	UNION OF INDIA VS INLAND WORLD LOGISTICS PVT LTD	SAMITAVA PODDAR	9891048584	28/09/24	1761	NO	PETITION DISMISSED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				SUIT FOR TRADEMARKS	CS (COMM.)/258/2022	03/03/22	PUMA SE VS AMRESH YADAV AND ORS.	SHASHI PRATAP OJHA	9891584230	28/09/24	940	YES	DECREED	NIL	NIL	PETITION U/S 9 OF ARBITRATION & CONCILIATION
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/446/2023	28/07/2023	DEEPAK FOODS PRODUCTS VS DEEPAK SHARMA	SH. PRATAP SHARMA	9810729487	02-09-24	402	YES	DECREED	NA	NA	SUIT FOR PERMANENT INJUNCTION TO
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/583/2022	13/10/2022	M/S DAMMANI BROTHERS VS SURESH GULWANI TRADING AS M/S MAHENDRA BROTHERS	SH. ARPIT SINGH	9650682928	28-09-24	716	YES	DISPOSED	NA	NA	SUIT U/S 134 & 135 OF TRADEMARK ACT
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/431/2023	18/07/2023	DAMMANI BROTHERS VS KTC FOODS	SH. ARPIT SINGH	9650682928	28-09-24	438	YES	DISPOSED	NA	NA	SUIT U/S 134 & 135 OF TRADEMARK ACT
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)65/2021	23-10-21	H.G.RETAIL SOLUTIONS VS INTEC CAPITAL LTD	SHRESTH JAIN	9871206484	07-09-24	1050	N/A	ALLOWED	N/A	N/A	34 A & C ACT
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)393/2019	7-12-19	DEV RAT IMPEX PVT LTD VS CHAUHAN BROTHERS PLUMBING	NATWAR RAI	9811245214	25-09-24	1754	YES	DECREED	NOT FILED	NOT FILED	CIVIL SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF EXECUTION OF DAYS	ACT SECTION
			6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM)/9/2023	4-1-23	RUMMY CHHABRA AND ANR VS PAKSON IMPEX LTD	DARUN KUMAR JHA	981104452	27-09-24	632	YES	DECREED	NOT FILED	NOT FILED	TRADE MARK ACT
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/ 325/2021	27-9-21	MR. ANISH SINGHAL VS MR. SATISH KUMAR JAIN AND ANR.	SHARAT DEEPAK AND VANDANA SHARMA BHANDARI (P)	9811088182	09-07-24	1076	YES	CONTESTED	NA	NA	RECOVERY OF MONEY--74
			17, NEW COURT BLOCK-I	COMMERCIAL	CS DJ/394/2020	10-8-20	KULDEEP SEJWAL VS SUNITA KOHLI	UDAIBIR SINGH KOCHAR AND ADITYA BAKSHI (P)	9250611261	30/09/24	1453	YES	CONTESTED	NA	NA	POSSESSION AND RECOVERY OF RENT/DAM
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/291/2022	2-5-22	M/S. DARSHANA AGRO VS M/S. YELLOW GINGER AND ORS.	ANIS MOHAMMAD	9971412326	30-09-24	882	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/389/2022	2-7-22	AHUJA BUILDERS VS CIFOST CONSTRUCTION CO. THROUGH ITS PROPRIETOR,	SHABHAY MAHAJAN	9910050991	30-09-24	821	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/480/2022	24-8-22	GOPSONS PAPERS PVT LTD. VS M/S PRISTINE PUBLICATIONS PVT LTD THROUGH ITS DIRECTOR/AR SANJAY	C.M. GOYAL	9810652956	05-09-24	743	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/236/2024	10-5-24	UNION BANK OF INDIA VS SANJAY BHOLA PROP HARDEV MEDICAL STORE	LALIT KUMAR	9540009991	19-09-24	132	YES	CONTESTED	NOT FILED	N.A.	CIVIL PROCEDURE CODE
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	10, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/324/2019	09-10-2019	SURYA MARKETING VS SMC NOVA ESTATE PVT LTD	SH. ABHINAV BHATIA	9999551989	12-09-2024	1800	-	DECREED	-	-	SUIT FOR PERPETUAL INJUNCTION
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	72/2024	07-02-2024	CANARA BANK VS SANTOSH VIJAY	KUMAR VISHWAJEET & SHIV KUMAR KOHLI	--	26-09-2024	232	--	ALLOWED	--	--	
			COMMERCIAL	696/2022	15-07-2022	MANTEC CONSULTANTS PVT. LTD. VS CUCKOO APPLIANCES	SUNIL BHARDWAJ & ANURAG CHATURVEDI	--	30-09-2024	808	--	DECREED	--	--		
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS/COMM/687/2022	16/07/22	PRAVEEN MITTAL VS NBCC INDIA LTD.	AVINASH KUMAR TRIVEDI	N/A	04/09/24	781	YES	DECREED	-	-		
				CS/COMM/457/2023	11/05/23	DEUTSCHE BANK AG VS M/S COMRACK INFONET	GURVINDER KUMAR SURI	N/A	04/09/24	482	YES	DECREED	-	-		
				CS (COMM)/29/2023	09/01/23	BHUSHAN DEALMARK PRIVATE LIMITED VS ELSAMEX MAINTENANCE SERVICES	HIMANSHU GARG	N/A	05/09/24	605	YES	PLAINT REJECTED	-	-		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	VS. ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				CS/COMM/41/2023	10/01/23		SURESH VERMA VS. AMIT OBEROI	RAHUL TRIPATHI	N/A	07/09/24	606	YES	DECREED			
				CS/COMM/1019/2022	15/10/22		SPORTING ETHOS VS. PARIDHI OJHA	ABHISHEK AGGARWAL	N/A	07/09/24	693	YES	PLAINT REJECTED			
				OMP/COMM/13/2023	14/09/23		GULAB GLORY SENIOR SECONDARY SCHOOL VS. PROELIEM LEARNING SOLUTIONS	SARTHAK BALI	N/A	09/09/24	361	YES	PETITION DISMISSED			
				OMP/COMM/13/2023	08/02/23		MARIA JAMAL VS. MOHD. JAMSHED	MOHD. HASIBUDDIN	N/A	11/09/24	581	YES	DISPOSED OFF			
				CS/COMM/220/2021	08/04/21		RANBIR SINGH VS. M/S INFORMATION TV	AVINASH KUMAR	N/A	13/09/24	1254	YES	DISPOSED OFF			
				CS/COMM/957/2023	11/10/23		VIVEK RAKYAN VS. M/S ORANGE SKY MAINTENANCE	RAGHAV SABHARWAL	N/A	13/09/24	338	YES	DISMISSED			
				CS/COMM/488/2021	29/10/21		HIGH SPIRITS EXIM VS. MORNING STORES	NAVEEN KUMAR	N/A	21/09/24	1058	YES	DECREED			
				CS/COMM/415/2023	01/05/23		FRANKIE LALLAWMSAN GA VS. BAJAJ PROCESSPACK	TUSHAR MAHAJAN	N/A	21/09/24	509	YES	DISMISSED			
				CS/COMM/1051/2022	28/10/22		UFLEX LTD VS. M/S KESHAR PRINT LLP	SUSHMA SINGH	N/A	24/09/24	697	YES	PLAINT REJECTED			
				CS/COMM/551/2023	06/06/23		KIRORI MAIL PREM CHAND VS. STYLEPORT FASHION	TUSHAR AGARWAL	N/A	30/09/24	482	YES	DISMISSED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM) 880/23	27.09.2023	VED PRAKASH GANDHI VS. M/S VALUE PHARMACEUTICALS RETAIL 9 HYD P. LTD.	ROOP CHAND TIWARI	9311054419	28.09.2024	367	YES	CONTESTED			

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				COMMERCIAL SUIT	CS (COMM) 33/19	06.03.2019	M/S SUPERIOR AIRCON PVT LTD VS NBCC (INDIA) LTD	APROOV PARASHARI	9810182555	10.09.2024	2015	YES	CONTESTED			
				COMMERCIAL SUIT	CS (COMM) 1096/23	06.12.2023	STATE BANK OF INDIA VS. SANTOSH JAISWAL	AMIT SINGH	7011848842	25.09.2024	294	YES	CONTESTED			
				COMMERCIAL SUIT	OMP (COMM) 95/2023	26.10.2023	DELHI DEVELOPMENT AUTHORITY VS. SSB INFRASTRUCTURE	MAYANK SSBAMNIYAL	9-999E+010	30.09.2024	340	YES	CONTESTED			
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM) 380/2021	44448	CHANGFANG SEMICONDUCTOR LTD. VS. NEO NEON ELECTRICALS PVT. LTD.	SH. VISHWAJEET TIWARI	9811970721	45541	1093	NO		--	--	
				COMMERCIAL SUIT	CS (COMM) 739/2023	45141	STATE BANK OF INDIA VS. MRS RAJ	SH. AMIT KUMAR SINGH	7011848842	45545	404	NO		--	--	
				COMMERCIAL SUIT	CS (COMM)407/2023	45045	HARNEET SINGH VS SEEMA CHANDA	SH. ANIMESH KUMAR GABA	8585909400	45560	515	NO		--	--	
				OMP COMM	OMP COMM/09/24	44606	UNION OF INDIA VS BUDHIRAJA ELECTRICALS	SH. AJAY DIGPAUL	9811157265	45562	956	NO		--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/86/2023	24-01-2023	M/S RIC PROJECTS PVT LTD. VS M/S NBCC INDIA LTD.	SHASHANK BAJPAI	98910 60955	06-09-2024	591	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS DJ/1043/2021	23-12-2021	ANIL KUMAR VS M/GOIBIBO	ZENITH LAW CHAMBERS	94671-94651	13-09-2024	995	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/276/2022	14-03-2022	ONE COMMUNICATION LIMITED VS MANI MPALA M3 MOVIEZ	SRIVASTAVA AND ASSOCIATES	9873164160	25-09-2024	926	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	EX/465/2020	10-12-2020	IRIS WORLD WIDE INTEGRATED MARKETING PRIORITY LIMITED VS SONY INDIA PVT. LTD.	PRITHA SRIKUMAR	9971116183	04-09-2024	1364	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/726/2023	27-07-2023	M/S FOURWAYS MOVERS PVT LTD VS M/S DSH FASHION	ANUJ ARORA & JUGRAJ	9999238801	06-09-2024	407	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/274/2019	07-09-2019	M/S TECHNOLOGIES LIMITED VS KOTAK MAHINDRA BANK LTD	CICO ANIL KUMAR CHUNDURU	9811335435	09-09-2024	1829	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/85/2019	13-08-2019	SUNIL PURI VS EDELWEISS BROKING LIMITED	MEENAKSHI JOSHI	---	19-09-2024	1864	YES	CONTESTED	---	---	

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34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	2878/24	15.07.2024	PUNJAB NATIONAL BANK VS RAHUL MURAIL	SH. AK SHAKYA 9810362626	05.09.2024	52	-	DECREED	-	-	-	
				CS (COMM)	956/22	22.09.22	ANKITA PARISARAY V/S MOHAN KUMAR BARANWAL	SONALI SHAH 9818651854	07.09.2024	716	-	DISMISSED	-	-	-	
				CS (COMM)	283/24	15.04.2024	AKSHITA IT SOLUTION V/S JNS SYSTECH	MS.NAMARTA MALIK 9810865249	17.09.2024	155	-	DISMISSED	-	-	-	
				CS (COMM)	389/22	23.04.2022	ALLAHABAD AGENCY V/S AMAZON SELLER SERVICES	SH.RONAK NAYAK 704835171	13.09.2024	874	-	DECREED	-	-	-	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	617/21	6.12.2021	ARUN KUMAR VS ROHIT BAL DESIGNS PVT	SANJEEV GOYAL 9878844198	04.09.2024	1004	NO	DECREED	NO	NO	-	
				CS COMM	163/23	17.02.2023	MS CHADHA COMPUTER VS MS PUJA MALHOTRA SINGH & ANR	ANOJ KUMAR SINGH 9810665527	07.09.2024	569	NO	DECREED	NO	NO	-	
				CS COMM	13/2024	15.01.2023	VATKA HOTELS PVT VS LENS KART SOLUTIONS PVT	MAYANK MISHRA 9810731017	20.09.24	625	NO	DECREED	NO	NO	-	
				CS COMM	95/22	13.01.2022	ZENITH ELECTROTECH PVT VS SKY CONSTRUCTION COMPANY	MONOJ KUMAR BHAGAT 9711533272	21.09.2024	1418	NO	DECREED	NO	NO	-	
				CS COMM	290/24	16.04.2024	NISHU GHEI VS P INDIA PVT	BSHIVANSU BHARADHUJ 9958864562	24.09.2024	162	NO	DECREED	NO	NO	-	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	54/2024	13-02-2024	BANK OF BARODA VS. JA AMBE GARMENTS	MEENU CHAUDHARY VS. SONAL KHATRI	-	19-09-2024	216	YES	CONTESTED	NIL	NIL	-
				RECOVERY	212/2022	15-07-2022	PUNJAB NATIONAL BANK VS. GHULAM ABBAS	DEOKANT TRIPATHI VS. SA KHAN	-	21-09-2024	796	YES	CONTESTED	NIL	NIL	-
				RECOVERY	250/2022	06-08-2022	BALAJI FINCAP VS. DPL FARM	RAVI KUMAR VS.MANISH KUMAR	-	26-09-2024	780	YES	CONTESTED	NIL	NIL	-
				RECOVERY	372/2022	29-11-2022	MODERN INDUSTRIES VS.NITIN TRADING COMPANY	RAMESH SARAF VS. KESHAV YADAV	-	30-09-2024	639	YES	CONTESTED	NIL	NIL	-
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT-01)	NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)/	48/2021	24-08-2021	MR. KARAN BHUTAN TRADING AS INDUSTRIES VS MRS RAJESHWARI PROPRIETOR OF M/S	RAKESH KUMAR TIWAR 9582931401	02-09-2024	1105	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	-	

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				C.S. (COMM)	/113/2023	30-10-2023	BANK OF MAHARASHTRA VS AMIT SINGH	TARUN KUMAR	9891144722	12-09-2024	318	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	
				C.S. (COMM)	/92/2023	12-10-2023	SH. SACHIN KUMAR JAIN VS SH. DEEPAK JAIN	MANU BHARDWAJ	8891116932	18-09-2024	342	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	
				C.S. (COMM)	/17/2021	16-01-2021	CANARA BANK VS MOHD. SOHAIL	SHASHI BALA	9971155677	23-09-2024	1346	YES	CONTESTED	N/A	N/A	
				C.S. (COMM)	/127/2022	10-11-2022	KAMAL SINGH VS GIRDHAR TENTS PVT. LTD.	SAMAN SHARMA	9910568669	27-09-2024	687	YES	CONTESTED	NO EXECUTION FILED TILL DATE	N/A	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 648/2023	23.12.2023	SHREE BANKEY BEHARI FABRICS PVT LTD. VS. PUKHRAJ BISHNOI	NEELAM KUMARI MALIK	7303295156	03.09.2024	255	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	MISC DJ 3092024	15.04.2024	JAI DURGA TRADERS PVT LTD. VS. SAPPHIRA RETAIL PVT LTD.	SHAILENDER KUMAR SINGH	9717101829	04.09.2024	142	YES	DECREED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 634/2022	15.11.2022	CANARA BANK VS. MR. RAVI KUMAR JAIN	VARUN GUPTA	8800663896	07.09.2024	662	YES	DECREED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 198/2023	18.04.2023	ADIDAS VS. MOHD. IRFAN	VARUN GUPTA	8800663896	11.09.2024	512	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	MISC DJ 76/2023	25.01.2023	SONU JAIN VS. SHASHANK JAIN & ANR.	DUSHIYANT SISODIYA	9810387906	12.09.2024	596	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 26/2020	14.02.2019	M/S JAI BHOLE GARMENTS VS. MR. P. A. JAIYA PRAKASH PROP. OF M/S JEYAM TEXTILES AND READYMADE	R.S. GOSWAMI	9999298627	19.09.2024	2044	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 92/2021	16.02.2021	OP AND SONS TRADERS PVT LTD. VS. SANJAY PRASAD BHAGAT	KAMA SHARMA	8800663896	20.09.2024	1312	YES	DECREED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 402/2022	01.07.2022	MR. IRSHAD YUNUS SHORJIWALA VS. M/S SBC MINERALS	K K GAMBHI	8826601990	28.09.2024	820	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, NEW COURT BUILDING, SHD/KKD/DELHI	CS(COMMERCIAL)	CS (COMM) 723/2022	21.12.2022	M/S SBC MINERALS PVT LTD. VS. M/S RUBY INFRATRADE AND ANR.	ADITYA KUMAR YADAV	9717699299	28.09.2024	647	YES	DISMISSED	EXECUTION NOT FILED	NO	

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40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/420/2020	02-09-2020	M/S EASY TRIP PLANNERS PVT LTD VS M/S THE TIMES CREATIONS AND ANR	KUSHAGRA BANSAL	9999448797	26-09-2024	1465	YES	DISMISSED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/619/2022	07-11-2022	PUNJAB AND SIND BANK VS RAJESH KUMAR	VP SINGH	8700308803	30-09-2024	398	YES	DISMISSED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/469/2023	20-09-2023	SANDEEP RATHI AUTHORIZED REPRESENTATIVE M/S RATHI ENTERPRISES VS M/S SHAKTI POLYTUBE	RAKESH KUMAR	8802416767	24-09-2024	365	YES	DECREED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/486/2023	26-09-2023	CANARA BANK VS SMT RASHIDA	KALPANA	9811343911	10-09-2024	350	YES	DECREED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/598/2023	25-11-2023	IDBI BANK LIMITED VS SAHIB DHIMAN	MANISH DEWAN	9213905829	23-09-2024	303	YES	DECREED	EXECUTION NOT FILED	NIL	
			ROOM NO 208	COMMERCIAL	CS (COMM)/4/2024	02-01-2024	SARAOGI SUPER SALES PVT LTD VS STYLING KUMAR KEDIA	VARUN BEDI	828567260	03-09-2024	245	YES	DECREED	EXECUTION NOT FILED	NIL	
41	SH. SURENDER S. RATHI	SHAHDARA	303, NEW COURT BUILDING		CS (COMM)/172/2021	24-03-2021	TUF METALLURGICAL PRIVATE LIMITED VS NORTECH FERRO ALLOYS PRIVATE LIMITED AND ORS	VAIBHAV MAHAJAN(P),		24-09-2024	1275	YES	DECREED	N/A		
					CS (COMM)/488/2022	18-08-2022	ANKIT JAIN VS HITESH KUMAR	SYED HASAN ISFAHANI(P),		06-09-2024	748	YES	DECREED	N/A		
					CS (COMM)/448/2021	09-11-2021	CENTRAL BANK OF INAIDA VS SARMESH DEVI AND ORS	MANOJ KUMAR ARORA(P),		07-09-2024	1033	YES	DECREED	N/A		
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA			CS (COMM)/600/2023	29-11-2023	NITA DEVJI SRIMAL VS HARI PRASAD	VIVIEK JAIN	9818719252	17-09-2024	293 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		
					CS (COMM)/305/2023	06-06-2023	PANKAJ SACHDEVA VS MOHAMMAD GANI MIYAN	D.K. MALHOTRA	9718764007	21-09-2024	473 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		
					CS (COMM)/456/2022	28-07-2022	PAWAN KUMAR GUPTA VS BASANTI KUMAR RATHI	PRAVEEN AGGARWAL	9818724611	23-09-2024	788 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		
					CS (COMM)/269/2023	22-05-2023	UNION BANK OF INDIA VS ANIL KUMAR SHARMA	SAMRENDER KUMAR	9999114922	28-09-2024	495 DAYS	-	DECREED	EXECUTION NOT FILED TILL DATE		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT / SECTION
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 77/2024	12.02.2024	MOHIT VS VINAY SAGAR	ABHIJIT KUMAR TIWARY J.K.PANDEY	9810676750	07.09.2024	208	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	COMMERCIAL SUIT	CS COMM. 337/2021	09.12.2021	RAJ KUMAR VS M/S SHIV CONSTRUCTION COMPANY AND ORS	MANJIT SINGH CHAUHAN, RAJ KUMAR SOLANKI	9810326486, 9810410307	26.09.2024	1022	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	COMMERCIAL SUIT	CS (COMM)/ 394/2022	06-08-2022	SANJAY SHARMA VS KANTA RANI	SH. RAKESH KUMAR	9811935694	11-09-2024	767	DISMISSED	NIL	NIL	RECOVERY SUIT	
			613	COMMERCIAL SUIT	CS (COMM)/ 330/2022	02-07-2022	DYNAMIC STAFFING SERVICES PVT. LTD. VS M/S ASTAM VASU CONSULTANTS AND ANR.	SH. LUCKY SHARMA	9718479020	21-09-2024	812	DISMISSED	NIL	NIL	RECOVERY SUIT	
			613	COMMERCIAL SUIT	CS (COMM)/ 102/2024	24-02-2024	SMITA SINGH VS AJIT KUMAR SUKHLAL PALA	SH. M.R. JANGID	9013247132	24-09-2024	213	DISMISSED	NIL	NIL	RECOVERY SUIT	
			613	COMMERCIAL SUIT	CS (COMM)/ 546/2023	07-12-2023	M/S S AND ENTERPRISES VS M/S THE SHOE FACTORY	SMS. CHERRY GUPTA	9811056644	25-09-2024	293	DECREED	NIL	NIL	RECOVERY SUIT	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	ARBITRATION	OMP (COMM) 8/2022	18.04.2024	SHILPA CHAWLA VS M/S YES BANK LTD & ORS	MR. ROHIT ARORA	9717949628	12.09.2024	878	NIL	SET ASIDE	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM) 282/2023	06.06.2024	FAQIR CHAND VS M/S BHOOMIGEOTECH PVT. LTD	MR. KRISHNA KUMAR SHARMA	9899234777	24.09.2024	506	NIL	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM) 348/2023	27.07.2023	BANK OF MAHARASHTRA VS SAURABH RISHI	MR. PRAVEEN KUMAR RAJPUT	9999706042	28.09.2024	429	NIL	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM) 135/2022	24.03.2022	M/S GREENOLUTION PVT. LTD VS RHINO CONCRETES INDIA PVT. LTD ANDORS.	MR. SURENDER GUPTA	9811196644	30.09.2024	921	NIL	CONTESTED	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	OMP (COMM)	02/2023	03.01.2023	MS PAVITRA GOSWAMI VS INDIAN RAILWAY CATERING AND	ASHUTOSH GHADE	8085491619	04.09.2024	610 DAYS	YES	CONTESTED	NA	NA	
			509	CS (COMM)	186/2022	13.08.2021	ROHIT BANSAL AND ANR. VS M/S JASON INC.	VIKASH SHARMA	9555333330	20.09.2024	886 DAYS	YES	CONTESTED	NA	NA	